## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/ 15 /IB/2017

PETITION NUMBER

: TCP/363/ (IB)/2017

NAME OF THE PETITIONER(S) : ALLWIN CARGO SERVICE & 1

NAME OF THE RESPONDENT(S)

: SRI PADMABALAJI STEELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## ORDER

RP in person present. Counsel for Respondent present and prayed for time. At request, time is enlarged. Put up on 01.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk